

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/124/(IB)/2017

**NAME OF THE PETITIONER(S)** : INOX AIR PRODUCTS LTD

**NAME OF THE RESPONDENT(S)** : SURANA INDUSTRIES LTD

**UNDER SECTION** : 433 ( e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

*S.R. Sankarshwaran*  
Counsel for Petitioner

*Counsel for Petitioner*



**ORDER**

Counsel for petitioner present. No representation on behalf of respondents. The Registry is directed to issue notice to the respondents. Counsel for petitioner is directed to issue private notice on the respondents and file proof of service of notice by way of an affidavit by the next date of hearing. Put up on 14.07.2017 at 2.30 P.M.

*Ch. Md. Sharief Tariq*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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